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I.F.R. of

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(EIGHTH LOK SABHA)

FIRST REPORT

(Presented on 16-8-1985)

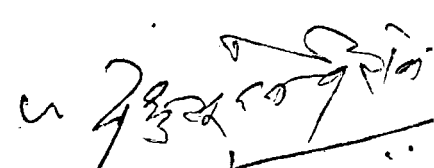
I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present this their First Report.

2. The Committee held a sitting on the 14th August, 1985

3. The Committee considered applications for leave of absence from ten Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

August 14, 1985
Sravana 23, 1907 (Saka)


(MADHUSUDAN VAIRALE,
CHAIRMAN,

COMMITTEE ON ABSENCE OF MEMBERS
FROM THE SITTINGS OF THE HOUSE

A P P E N D I X

(Vide Para 3 of the Report)

No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Jamilur Rahman	One Month	Accident	15.1.85 to 30.1.85= *16 days	Duration of session was from to 30.1.85
2.	Shri B.N Reddy	15.1.85 to 30.1.85 =16 days	Illness	15.1.85 to 30.1.85=16 days	
3.	Shri Saleem I. Shervani	13.3.85 to 31.3.85 =19 days	Illness	13.3.85 to 31.3.85=19 days	
4.	Chowdhry Girdhari Lal	Second Session of 8th Lok Sabha (13.3.85 to 20.5.85)	Illness	13.3.85 to 2.4.85 =21 days & 8.4.85 to 15.5.85=38 days 21+38=59 days**	House sit from 7 April
5.	Shri Motilal Singh	8.4.85 to 30.4.85=23 days	By-election in the constituency	8.4.85 to 30.4.85=23 days	
6.	Shri H.N Nanje Gowda	10.4.85 to 5.5.85=26 days	Illness	10.4.85 to 5.5.85=26 days	
7.	Shri Chandra Pratap Narain Singh	13.3.85 to 2.4.85 =21 days & 8.4.85 to 7.5.85=30 days total 51 days	Grave Law and order situation in the constituency ***	13.3.85 to 2.4.85 =21 days & 8.4.85 to 7.5.85=30 days total 51 days	House sit from 7 April
8.	Shri Bharat Kumar Odedra	23.7.85 to 15.8.85=24 days	Illness	23.7.85 to 14.8.85=23 days	15.8.85 holiday account of pence
9.	Smt. Madhuri Singh	26.7.85 to 23.8.85=29 days	Medical treatment in U.S.A.	26.7.85 to 23.8.85=29 days	
10.	Shri Chandra Mohan Singh Negi	Current Session (23.7.85 to 23.8.85)	Medical treatment at Madras	23.7.85 to 23.8.85=32 days	

*Leave period of 16 days may be condoned as the Member had expired on 2nd July, 1985.

**Leave period of 59 days may be condoned as the Member had expired on 16th May, 1985.